

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD ::**

SUB: SUMMER VACATION 2024 – Summer Vacation permission for 12 days to all the Officers working in the cadre of District and Sessions Judges in the State of Telangana – **GRANTED**.

ORDER ROC.NO.1394/2024-B.SPL, DATED: 02.05.2024.

The High Court is pleased to pass the following order:

All the District and Sessions Judges working in the State of Telangana are hereby accorded vacation permission for twelve (12) days during Summer Vacation, 2024 term wise in **Column No.3** and also in-charge arrangements mentioned in **Column No.4** in the table below:

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	I TERM	II TERM	OFFICER PLACED INCHARGE OF THE COURT
(1)	(2)	(3)	(4)	
ADILABAD DISTRICT				
1.	SRI K.PRABHAKAR RAO, Principal District and Sessions Judge, Adilabad.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 - cum- II Additional District and Sessions Judge, Adilabad.
2.	SRI P.SIVA RAM PRASAD Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 -cum- II Additional District and Sessions Judge, Adilabad.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Adilabad.
MANCHERIAL DISTRICT				
3.	SRI BOYA SRINIVASULU Principal District and Sessions Judge, Mancherial.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Kumuram Bheem at Asifabad.
NIRMAL DISTRICT				
4.	SRI A.KARNA KUMAR Principal District and Sessions Judge, Nirmal.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 - cum- II Additional District and Sessions Judge, Adilabad.

KUMURAM BHEEM-ASIFABAD DISTRICT				
5.	SRI M.V.RAMESH Principal District and Sessions Judge, Kumuram Bheem at Asifabad.	--	20.05.2024 to 31.05.2024	Principal District and Sessions Judge, Mancherial.
KARIMNAGAR DISTRICT				
6.	SMT. B.PRATHIMA Principal District and Sessions Judge, Karimnagar.	--	20.05.2024 To 31.05.2024	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.
7.	SRI D.VENKATESH I Additional District and Sessions Judge, Karimnagar.	--	20.05.2024 To 31.05.2024	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.
8.	SMT. D.SADHANA Chairman, Land Reforms Appellate Tribunal-cum-II Addl. District and Sessions Judge, Karimnagar.	--	20.05.2024 To 31.05.2024	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.
9.	SMT. A.NEERAJA Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.	--	20.05.2024 To 31.05.2024	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.
10.	SMT. P. LAKSHMI KUMARI Judge, Family Court -cum- IV Additional District and Sessions Judge, Karimnagar.	06.05.2024 to 17.05.2024	--	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.
11.	SRI KUMAR VIVEK Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.	06.05.2024 to 17.05.2024	--	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Karimnagar.

JAGTIAL DISTRICT				
12.	SMT. G.NEELIMA Principal District and Sessions Judge, Jagtial.	--	20.05.2024 To 31.05.2024	I Additional District and Sessions Judge, Jagtial
13.	SRI SUGALI NARAYANA I Additional District and Sessions Judge, Jagtial.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Jagtial.
RAJANNA SIRCILLA DISTRICT				
14.	MS. N.PREMA LATHA Principal District and Sessions Judge, Sircilla.	--	20.05.2024 To 31.05.2024	Special Judge for trial of Special Police Establishment (SPE) and Anti Corruption Bureau Cases (ACB) Cases, Karimnagar.
PEDDAPALLI DISTRICT				
15.	SRI D.HEMANTH KUMAR Principal District and Sessions Judge, Peddapally.	--	20.05.2024 to 31.05.2024	Chairman, Industrial Tribunal-cum-Labour Court -cum- Additional District and Sessions Judge, Godavarikhani.
16.	DR. T.SRINIVAS RAO Chairman, Industrial Tribunal- cum-Labour Court -cum- Additional District and Sessions Judge, Godavarikhani.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Peddapally.
KHAMMAM DISTRICT				
17.	SRI GRAJA GOPAL, Principal District and Sessions Judge, Khammam.	--	20.05.2024 to 31.05.2024	Judge, Family Court- cum-IV Additional District and Sessions Judge, Khammam.
18.	SMT. K.UMADEVI I Additional District and Sessions Judge, Khammam.	--	20.05.2024 to 31.05.2024	Judge, Family Court- cum-IV Additional District and Sessions Judge, Khammam.
19.	SMT. VEMPATI APARNA II Additional District and Sessions Judge, Khammam.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-III Additional District and Sessions Judge, Khammam.

20.	SRI DEVINENI RAM PRASADA RAO Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Khammam.	06.05.2024 to 17.05.2024	--	II Additional District and Sessions Judge, Khammam.
21.	MS. M.ARCHANA KUMARI Judge, Family Court-cum-IV Additional District and Sessions Judge, Khammam.	06.05.2024 to 17.05.2024	--	I Additional District and Sessions Judge, Khammam.
22.	SRI M.SRINIVAS, VI Additional District and Sessions Judge, Sathupally, Khammam District	06.05.2024 to 17.05.2024	--	I Additional District and Sessions Judge, Khammam.
BHADRADRI KOTHAGUDEM DISTRICT				
23.	SRI P.VASANTH Principal District and Sessions Judge, Bhadradi Kothagudem.	--	20.05.2024 to 31.05.2024	VI Additional District and Sessions Judge, Sathupally, Khammam District
MAHABUBNAGAR DISTRICT				
24.	SRI B.PAPI REDDY Principal District & Sessions Judge, Mahabubnagar.	--	20.05.2024 to 31.05.2024	I Additional District and Sessions Judge, Mahabubnagar
25.	SRI K.KALYAN CHAKRAVARTHY, I Additional District and Sessions Judge, Mahabubnagar.	06.05.2024 to 17.05.2024	--	Principal District & Sessions Judge, Mahabubnagar.
26.	SMT. V.SHARADA DEVI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.	06.05.2024 to 17.05.2024	--	Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar.
27.	SMT. RACHAPUDI SREEDEVI Judge, Family Court-cum- III Additional District and Sessions Judge, Mahabubnagar.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.

JOGULAMBA GADWAL DISTRICT				
28.	SRI K.KUSHA, Principal District & Sessions Judge, Jogulamba Gadwal.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Wanaparthy.
WANAPARTHY DISTRICT				
29.	SMT. MANTRI RAMAKRISHNA SUNITHA Principal District and Sessions Judge, Wanaparthy.	--	20.05.2024 to 31.05.2024	Principal District & Sessions Judge, Jogulamba Gadwal.
NARAYANPET DISTRICT				
30.	SRI MOHAMMED ABDUL RAFI Principal District and Sessions Judge, Narayanpet.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Mahabubnagar.
NAGARKURNOOL DISTRICT				
31.	SRI D.RAJESH BABU Principal District and Sessions Judge, Nagarkurnool.	--	20.05.2024 to 31.05.2024	Principal District and Sessions Judge, Jogulamba Gadwal.
SANGAREDDY DISTRICT				
32.	SMT. G.BHAVANI CHANDRA, Principal District and Sessions Judge, Sangareddy.	--	20.05.2024 to 31.05.2024	I Additional District and Sessions Judge, Sangareddy.
33.	SMT. K.JAYANTHI, I Additional District and Sessions Judge, Sangareddy.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Sangareddy.
34.	DR. PULLABHATLA POGADA KRISHNA ARJUN, II Additional District and Sessions Judge, Sangareddy.	06.05.2024 to 17.05.2024	--	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-III Additional District and Sessions Judge, Sangareddy.
35.	SMT. G.SUNITHA RAVINDER REDDY Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-III Additional District and Sessions Judge, Sangareddy.	--	20.05.2024 to 31.05.2024	II Additional District and Sessions Judge, Sangareddy.
36.	SMT KOTLA LAVANYA REDDY, Judge, Family Court-cum-IV Additional District and Sessions Judge, Sangareddy.	06.05.2024 to 17.05.2024	--	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-III Additional District and Sessions Judge, Sangareddy.

MEDAK DISTRICT				
37.	SMT. P.LAKSHMI SHARADA Principal District and Sessions Judge, Medak.	--	20.05.2024 to 31.05.2024	I Additional District and Sessions Judge, Sangareddy.
SIDDIPET DISTRICT				
38.	SRI K.SAI RAMA DEVI, Principal District and Sessions Judge, Siddipet.	--	20.05.2024 to 31.05.2024	Judge, Family Court - cum- IV Additional District and Sessions Judge, Karimnagar
NALGONDA DISTRICT				
39.	SRI M.NAGARAJU Principal District and Sessions Judge, Nalgonda.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, Nalgonda.
40.	SRI G.SAMPURNA ANAND, I Additional District and Sessions Judge, Nalgonda.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, Nalgonda.
41.	SMT. N.ROJA RAMANI, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.	06.05.2024 to 17.05.2024	--	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-IV Additional District and Sessions Judge, Nalgonda.
42.	SRI D.DURGA PRASAD, Judge, Family Court-cum-III Additional District and Sessions Judge, Nalgonda.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, Nalgonda.
43.	MS. K.KAVITHA Special Sessions Judge for fast tracking the cases relating to atrocities against Women- cum-IV Additional District and Sessions Judge, Nalgonda.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, Nalgonda.
44.	SRI G.VENU, V Additional District and Sessions Judge, Miryalaguda.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional

				District and Sessions Judge, Nalgonda.
SURYAPET DISTRICT				
45.	SRI S.GOVERDHAN REDDY Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, Suryapet.	--	20.05.2024 To 31.05.2024	I Additional District and Sessions Judge, Suryapet.
46.	SMT. M.SHYAM SREE I Additional District and Sessions Judge, Suryapet.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge-cum-Chairman, Land Reforms Appellate Tribunal, Suryapet.
YADADRI BHONGIR DISTRICT				
47.	A.JAYA RAJU, Principal District and Sessions Judge, Yadadri Bhongir.	06.05.2024 to 17.05.2024	--	Principal District & Sessions Judge, Jangoan.
NIZAMABAD DISTRICT				
48.	SMT. SUNEETHA KUNCHALA Principal District and Sessions Judge, Nizamabad.	06.05.2024 to 17.05.2024	--	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.
49.	SRI M.KANAKA DURGA I Additional District and Sessions Judge, Nizamabad.	06.05.2024 to 17.05.2024	--	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.
50.	SRI T.SRINIVAS Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.	--	20.05.2024 To 31.05.2024	Principal District and Sessions Judge, Nizamabad.
51.	SMT. CHIRANJI ASHALATHA, Judge, Family Court-cum-III Additional District and Sessions Judge, Nizamabad.	--	20.05.2024 To 31.05.2024	Principal District and Sessions Judge, Nizamabad.
52.	SRI S.RAVI KUMAR V Additional District and Sessions Judge, Bodhan.	--	20.05.2024 To 31.05.2024	I Additional District and Sessions Judge, Nizamabad.

KAMAREDDY DISTRICT				
53.	SRI CH.V.R.R.VARAPRASAD, Principal District and Sessions Judge, Kamareddy.	--	20.05.2024 to 31.05.2024	I Additional District and Sessions Judge, Kamareddy.
54.	SRI LALSINGH SRINIVAS NAIK I Additional District and Sessions Judge, Kamareddy.	06.05.2024 to 17.05.2024	--	Principal District & Sessions Judge, Kamareddy
RANGAREDDY DISTRICT				
55.	SRI S.SASIDHAR REDDY, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	Judge, Family Court, Rangareddy District at L.B.Nagar.
56.	DR. K.PATTABHIRAMA RAO I Additional District and Sessions Judge-cum- Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	III Additional District and Sessions Judge- cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.
57.	SMT. C.RATNA PADMAVATHI, Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Adl. District & Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.	--	20.05.2024 to 31.05.2024	III Additional District and Sessions Judge- cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.
58.	SRI Y.SATHYENDRA, III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.	06.05.2024 to 17.05.2024	--	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court- cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.
59.	SMT. J.KAVITHA, IV Adl. District and Sessions Judge-cum-IV Adl. Metropolitan Sessions Judge, L.B.Nagar-Cum-I Adl. Family Court, Ranga Reddy District at L.B.Nagar.	06.05.2024 to 17.05.2024	--	Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District & Sessions Judge's Court- cum-II Additional

				Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.
60.	SMT. D.MADHAVI KRISHNA V Additional District and Sessions Judge-cum-V Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar	--	20.05.2024 to 31.05.2024	Judge, Family Court, Rangareddy District at L.B.Nagar.
61.	SMT. C.PAVANI, VI Additional District and Sessions Judge-cum-VI Additional Metropolitan Sessions Judge-cum-Family Court, Rangareddy District at Kukatpally.	--	20.05.2024 to 31.05.2024	Judge, Family Court, Rangareddy District at L.B.Nagar.
62.	SMT. M.BHAVANI, Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	Judge, Family Court, Rangareddy District at L.B.Nagar.
63.	SMT. P.MUKTHIDA, Judge, Family Court, Rangareddy District at L.B.Nagar.	06.05.2024 to 17.05.2024	--	Judge, Additional Family Court, Rangareddy District at L.B. Nagar.
64.	SRI G.SUDARSHAN, Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	--	20.05.2024 to 31.05.2024	Judge, Family Court, Rangareddy District at L.B.Nagar.
65.	SRI M.SATISH KUMAR VIII Additional District and Sessions Judge-cum-VIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	III Additional District and Sessions Judge-cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District at L.B. Nagar.
66.	SMT. HARISHA IX Additional District and Sessions Judge-cum-IX Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.

67.	SMT. T.JAYA LAKSHMI, X Additional District and Sessions Judge-cum-X Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
68.	SRI Y.JAYA PRASAD XI Additional District and Sessions Judge-cum-XI Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
69.	SRI P.PRADEEP NAIK, XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	06.05.2024 to 17.05.2024	--	Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
70.	SMT. M.VANI, Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women-cum-XIII Additional District and Sessions Judge-cum-XIII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
71.	SRI N.SANTHOSH KUMAR, Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
72.	SMT. M.K.PADMAVATHI, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at L.B.Nagar.	--	20.05.2024 to 31.05.2024	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.

73.	SRI P.ANJANEYULU, Fast Track Special Court for expeditious disposal of cases of Rape and Protection of Children against Sexual Offences (POCSO) Act, Rangareddy District at Rajendranagar.	--	20.05.2024 to 31.05.2024	XII Additional District and Sessions Judge-cum-XII Additional Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
MEDCHAL-MALKAJGIRI DISTRICT				
74.	SRI V.BALA BHASKAR RAO, Principal District and Sessions Judge -cum-Family Court, Medchal-Malkajgiri District at Khusaiguda	--	20.05.2024 to 31.05.2024	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
75.	SRI R.RAGHUNATH REDDY I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court-cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Khusaiguda	--	20.05.2024 to 31.05.2024	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
76.	SRI J.JEEVAN KUMAR, II Additional District and Sessions Judge-cum-I Addl. Metropolitan Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at Medchal.	06.05.2024 to 17.05.2024	--	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Khusaiguda
77.	SRI B.THIRUPATHI, III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-	06.05.2024 to 17.05.2024	--	I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge-cum-Additional Family Court- cum Special Sessions Judge

	Malkajgiri District at Kukatpally.			for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda
78.	SRI J.VIKRAM, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Kushaiguda.	--	20.05.2024 to 31.05.2024	III Additional District and Sessions Judge-cum-II Additional Metropolitan Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
VIKARABAD DISTRICT				
79.	DR. SUNNAM SRINIVAS REDDY, Principal District and Sessions Judge, Vikarabad.	--	20.05.2024 to 31.05.2024	I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.
80.	SRI CH.CHANDRA KISHORE I Additional District and Sessions Judge, Vikarabad-cum-Special Sessions Judge for fast tracking the cases relating to atrocities against women, Vikarabad.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Vikarabad.
HANUMAKONDA DISTRICT				
81.	SRI CH.RAMESH BABU, Principal District and Sessions Judge, Hanumakonda.	--	20.05.2024 to 31.05.2024	Judge, Family Court-cum-II Additional District and Sessions Judge, Hanumakonda.
82.	SMT B.APARNA DEVI, Chairperson, Land Reforms Appellate Tribunal -cum-I Additional District and Sessions Judge, Hanumakonda.	--	20.05.2024 to 31.05.2024	Judge, Family Court-cum-II Additional District and Sessions Judge, Hanumakonda.
83.	SMT B.SRI DEVI, Judge, Family Court-cum-II Additional District and Sessions Judge, Hanumakonda.	06.05.2024 to 17.05.2024	--	Chairperson, Land Reforms Appellate Tribunal -cum-I Additional District and Sessions Judge, Hanumakonda.

WARANGAL DISTRICT				
84.	SMT. V.B.NIRMALA GEETHAMBA, Principal District and Sessions Judge, Warangal at Hanumakonda.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, Warangal at Hanumakonda
85.	SMT. G.PREMALATHA I Additional District and Sessions Judge, Warangal at Hanumakonda.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, Warangal at Hanumakonda
86.	SMT. MANISHA SRAVAN UNNAM, Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.	06.05.2024 to 17.05.2024	--	I Additional District and Sessions Judge, Warangal at Hanumakonda.
JANGAON DISTRICT				
87.	SRI D.RAVINDRA SHARMA Principal District and Sessions Judge, Jangaon.	--	20.05.2024 to 31.05.2024	Principal District and Sessions Judge, Yadadri Bhongir.
MAHABUBABAD DISTRICT				
88.	SRI P.CHANDRA SEKHARA PRASAD Principal District and Sessions Judge, Mahabubabad.	--	20.05.2024 to 31.05.2024	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989- cum-II Additional District and Sessions Judge, Warangal at Hanumakonda.
MULUGU DISTRICT				
89.	SMT. S.V.P. SURYA CHANDRA KALA, Principal District and Sessions Judge, Mulugu.	--	20.05.2024 to 31.05.2024	Principal District and Sessions Judge, Bhupalapally.
JAYASHANKAR BHUPALAPALLY DISTRICT				
90.	SRI P.NARAYANA BABU Principal District and Sessions Judge, Bhupalapally.	06.05.2024 to 17.05.2024	--	Principal District and Sessions Judge, Mulugu.

CITY CIVIL COURTS, HYDERABAD				
91.	SMT. RENUKA YARA Chief Judge, City Civil Court, Hyderabad.	--	20.05.2024 to 31.05.2024	II Additional Chief Judge, City Civil Court, Hyderabad.
92.	SRI A.VEERAAIAH, I Additional Chief Judge, City Civil Court, Secunderabad.	06.05.2024 to 17.05.2024	--	XII Additional Chief Judge, City Civil Court, Secunderabad.
93.	SMT. Y.PADMA, II Additional Chief Judge, City Civil Court, Hyderabad.	06.05.2024 to 17.05.2024	--	III Additional Chief Judge, City Civil Court, Hyderabad.
94.	SRI BAKARAJU SRINIVASA RAO, III Additional Chief Judge, City Civil Court, Hyderabad.	--	20.05.2024 to 31.05.2024	IX Additional Chief Judge, City Civil Court, Hyderabad.
95.	SMT P.NEERAJA Judge, Principal Family Court- cum-XIII Addl. Metropolitan Sessions Judge, Hyderabad.	06.05.2024 to 17.05.2024	--	Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad.
96.	SMT. K.MARUTHI DEVI, Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad.	--	20.05.2024 to 31.05.2024	Judge, Principal Family Court-cum-XIII Addl. Metropolitan Sessions Judge, Hyderabad
97.	SMT. P.ANNIE ROSE CHRISTIAN, Judge, II Additional Family Court-cum-XV Addl. Metropolitan Sessions Judge, Hyderabad.	06.05.2024 to 17.05.2024	--	Judge, I Additional Family Court-cum-XIV Addl. Metropolitan Sessions Judge, Hyderabad.
98.	SMT. S.SARITHA Judge, Principal Family Court, City Civil Court Complex, Secunderabad.	--	20.05.2024 to 31.05.2024	I Additional Chief Judge, City Civil Court, Secunderabad.
99.	SRI K.MURALI MOHAN IX Additional Chief Judge, City Civil Court, Hyderabad.	06.05.2024 to 17.05.2024	--	XI Additional Chief Judge, City Civil Court, Hyderabad.
100.	MS. N.AMARAVATHI, X Additional Chief Judge, City Civil Court, Hyderabad.	06.05.2024 to 17.05.2024	--	XIV Additional Chief Judge, City Civil Court, Hyderabad
101.	SMT. R.DANIE RUTH XI Additional Chief Judge, City Civil Court, Hyderabad.	--	20.05.2024 to 31.05.2024	X Additional Chief Judge, City Civil Court, Hyderabad.
102.	SMT. SHOUKATH JAHAN SIDDIQUE, XII Additional Chief Judge, City Civil Court, Secunderabad.	--	20.05.2024 to 31.05.2024	I Additional Chief Judge, City Civil Court, Secunderabad.

103.	SRI CH.APPALA NARASIMHA MURTHY, XXVII Additional Chief Judge, City Civil Court, Secunderabad.	--	20.05.2024 to 31.05.2024	I Additional Chief Judge, City Civil Court, Secunderabad.
104.	SRI GUDAY KUMAR, XXIV Additional Chief Judge, City Civil Court, Hyderabad	--	20.05.2024 to 31.05.2024	IX Additional Chief Judge, City Civil Court, Hyderabad.
105.	SRI D.V.NAGESWARA RAO, XXV Additional Chief Judge, City Civil Court, Hyderabad.	--	20.05.2024 to 31.05.2024	X Additional Chief Judge, City Civil Court, Hyderabad.
106.	SRI MANDA VENKATESWARA RAO, XXVI Additional Chief Judge, City Civil Court, Hyderabad.	--	20.05.2024 to 31.05.2024	IX Additional Chief Judge, City Civil Court, Hyderabad.
107.	SMT. M.PADMAJA, XIV Additional Chief Judge, City Civil Court, Hyderabad	--	20.05.2024 to 31.05.2024	X Additional Chief Judge, City Civil Court, Hyderabad.
108.	SRI S.SHIVA KUMAR Judge, Prl. Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.	--	20.05.2024 to 31.05.2024	II Additional Chief Judge, City Civil Court, Hyderabad.
METROPOLITAN SESSIONS COURTS, HYDERABAD				
109.	SRI B.SURESH, Metropolitan Sessions Judge, Hyderabad.	--	20.05.2024 to 31.05.2024	II Additional Metropolitan Sessions Judge, Hyderabad-cum- XVI Additional Chief Judge, City Civil Court, Hyderabad.
110.	SRI D.RAMAKANTH, I Additional Metropolitan Sessions Judge, Hyderabad- cum-XV Additional Chief Judge, City Civil Court, Hyderabad	--	20.05.2024 to 31.05.2024	II Additional Metropolitan Sessions Judge, Hyderabad-cum- XVI Additional Chief Judge, City Civil Court, Hyderabad.
111.	SRI VINOD KUMAR, II Additional Metropolitan Sessions Judge, Hyderabad- cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	06.05.2024 to 17.05.2024	--	IV Additional Metropolitan Sessions Judge, Hyderabad-cum- XVIII Additional C.J., C.C.C., Hyderabad.

112.	SRI C.V.S. SAI BHUPATHI, IV Additional Metropolitan Sessions Judge, Hyderabad- cum-XVIII Additional C.J., C.C.C., Hyderabad	--	20.05.2024 to 31.05.2024	Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases - Cum- XII Additional Metropolitan Sessions Judge, Hyderabad.
113.	SMT. S.SREEVANI, Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum-VI Additional Metropolitan Sessions Judge., Secunderabad- cum-XX Additional Chief Judge, City Civil Court, Secunderabad.	06.05.2024 to 17.05.2024	--	Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.
114.	SMT. T.ANITHA, Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases -Cum- XII Additional Metropolitan Sessions Judge, Hyderabad.	06.05.2024 to 17.05.2024	--	IV Additional Metropolitan Sessions Judge, Hyderabad-cum- XVIII Additional C.J., C.C.C., Hyderabad.
115.	SMT. B.PUSHPALATHA, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.	--	20.05.2024 to 31.05.2024	Special Court in the cadre of Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) Cases - Cum- XII Additional Metropolitan Sessions Judge, Hyderabad.
CITY SMALL CAUSES COURTS, HYDERABAD				
116.	SRI NANDIKONDA NARSING RAO, Chief Judge, City Small Causes Court, Hyderabad.	--	20.05.2024 to 31.05.2024	II Additional Chief Judge, City Civil Court, Hyderabad.
PRINCIPAL C.B.I. CASES SPECIAL COURTS, HYDERABAD				
117.	DR T.RAGHURAM, Prl. Special Judge for trial of CBI Cases, Hyderabad.	--	20.05.2024 to 31.05.2024	Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad

118.	SMT. J.MAITHREYI Spl. Judge for trial of cases under Economic Offences - cum- VIII Additional Metropolitan Sessions Judge - cum- XXII Additional Chief Judge, City Civil Court, Hyderabad.	--	20.05.2024 to 31.05.2024	Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.
119.	SRI MOHD. AFROZ AKTHAR, Prl. Special Judge for trial of SPE & ACB Cases, Hyderabad.	06.05.2024 to 17.05.2024	--	Prl. Special Judge for trial of CBI Cases, Hyderabad.
TRIBUNALS AND LABOUR COURTS				
120.	SMT. KOKA RADHA DEVI, Chairman, Industrial Tribunal-I, Hyderabad	--	20.05.2024 to 31.05.2024	Chairman, Co-Operative Appellate Tribunal, Hyderabad.
121.	SMT S.PREMAVATHI, Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.	--	20.05.2024 to 31.05.2024	Chairman, Co-Operative Appellate Tribunal, Hyderabad.
122.	SRI B.S.JAGJEEVAN KUMAR, Chairman, Co-Operative Appellate Tribunal, Hyderabad.	06.05.2024 to 17.05.2024	--	Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
123.	SMT. G.V.N.BHARATHA LAKSHMI Presiding Officer, Labour Court-I, Hyderabad.	--	20.05.2024 to 31.05.2024	Chairman, Co-Operative Appellate Tribunal, Hyderabad.
124.	Sri K.SUDARSHAN, Presiding Officer, Labour Court-II, Hyderabad	--	20.05.2024 to 31.05.2024	Chairman, Co-Operative Appellate Tribunal, Hyderabad.
125.	SRI T.NARSI REDDY, Chairman, Telangana State Waqf Tribunal, Hyderabad.	--	20.05.2024 to 31.05.2024	II Additional Chief Judge, City Civil Court, Hyderabad.
TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD				
126.	DR. M.RAJENDER, Director, Telangana State Judicial Academy, Secunderabad	--	20.05.2024 to 31.05.2024	Deputy Director, Telangana State Judicial Academy, Secunderabad
127.	SMT. S.N.SREEDEVI, Senior Faculty Member-II Telangana State Judicial Academy, Secunderabad.	--	20.05.2024 to 31.05.2024	Deputy Director, Telangana State Judicial Academy, Secunderabad

- NOTE: 1** The orders are placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for availing summer vacation permission.
- 2** All Principal District and Sessions Judges are requested to download the said Proceedings from the High Court Website and communicate among the officers working in their Unit.
- 3** The Summer Vacation Permission granted to the above officers shall not be altered under any circumstances.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Chief Judge, City Civil Court, Hyderabad.
3. The Chief Judge, City Small Causes Court, Hyderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. The Principal Special Judge for C.B.I. Cases, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Chairman, Industrial Tribunal-I, II and Additional Industrial Tribunal, Hyderabad
8. The Presiding Officers, Labour Courts - I, II and III, Hyderabad.
9. The Chairman, Co-operative Tribunal, Hyderabad.
10. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
11. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
12. The III Member, Tribunal for Disciplinary Proceedings, Hyderabad
13. The Presiding Officer, Telangana State Wakf Tribunal, Hyderabad.
14. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem - Asifabad
 - 5) Karimnagar
 - 6) Jagtial
 - 7) Rajanna Sircilla
 - 8) Peddapally
 - 9) Khammam
 - 10) Badradri Kothagudem
 - 11) Mahabubnagar
 - 12) Jogulamba Gadwal
 - 13) Wanaparthy
 - 14) Narayanpet
 - 15) Nagarkurnool

- | | | |
|------------------------|-------------------------------|---------------------|
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally. | |

15. The Pay and Accounts Officer, Hyderabad.
16. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
17. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.

18. **THE SECTION OFFICERS :**

- | | | |
|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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